

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE

Present:-Sri. P. Ragini, District Judge.

Sub:- Estt- District Court , Kozhikode – Temporary appointment of Confidential Assistant Grade-II (Provisional) through Employment Exchange – Orders issued.

Read:- 1. Order No. 20-20201276 dated 11-08-2021 of the District Employment Officer, Kozhikode.

ORDER NO. A1-7024/2021

Dated: 03.09.2021

The following provisional appointment of Confidential Assistant Grade-II are ordered.

SI.No	Name and address of the candidate	Date of birth	Qualification	Court in which appointed
1	Sumitha.P.V Kalakkandi Paramba (H) Puthiyara P O Kozhikode 673004	09-11-1982	SSLC COMPUTER CERTIFICATE DTP (ENGLISH) DIPLOMA COMMERCIAL PRACTICE(FINAL) TYPE WRITING	District Court,Kozhikode

The appointments are purely on a temporary basis under Rule 9(a)(i) of the Kerala State and Subordinate Service Rules 1958 for a period of 179 days or till regular appointment through Public Service Commission is made or until further orders whichever is earlier.

The service of the above candidates is liable to be terminated at any time without previous notice.

The candidates are directed to report for duty in the Court concerned within 15 days on receipt of this order, failing which their appointment will be treated as cancelled

They are further informed that in case the appointment is found to have been secured on the basis of false information given by them at the Employment Exchange, they will be terminated from the post forthwith.

The above candidates are directed to produce the certificate of character and antecedents from any one of the following authorities at the time of joining duty and a Medical Certificate of fitness as required under rule 13 of Kerala Service Rules Part-I.

1. Gazetted Officers of Central/State Government.
2. Stipendiary Magistrates.
3. Members of parliament.
4. M.L.A's
5. Chair Persons of Municipalities
6. Mayors of Corporations
7. Heads of Private High Schools.
8. Presidents of Panchayaths

Sd/-
District Judge

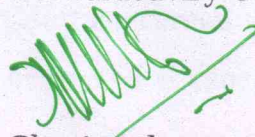
To

The candidate concerned by Registered post with acknowledgment due.

Copy to:

1. The Registrar (Subordinate Judiciary) , High Court of Kerala, Ernakulam (with CL)
2. The Senior Superintendent, District Court, Kozhikode.
3. The Junior Supdt-II,III District Court, Kozhikode.
4. Section B1, District Court, Kozhikode.
5. The Secretary, KCJSO, District Committee, Kozhikode
6. The Secretary, KDJECCS Ltd. Kozhikode.
7. File
8. Proceedings file

// True Copy /Forwarded /By Order //


Sheristadar
